

T.C.P. No. 28/(MAH)/2014

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)


SHRI V. NALLASENAPATHY
MEMBER (T)


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 06.11.2017

NAME OF THE PARTIES: M/s. Tushar Clothing Pvt. Ltd. & Anr.
V/s.
Mr. Ramesh D. Shah & Ors.

SECTION OF THE COMPANIES ACT: 397-398 of the Companies Act, 1956 &
241-242 of the Companies Act, 2013

S. No.	NAME	DESIGNATION	SIGNATURE
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①	Srinivas Atreya Chatti a/o Kritika Setni a/o Hitesh Soni, Advocate.	Advocate for the Petitioner	
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②	H.K. SUDHAKARA Adv for the Respondents	Advocate	
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ORDER

TCP No.28/ 397-398/NCLT/MB/MAH/2014

At request of the parties, list this matter on 11.12.2017.

Sd/-

V. NALLASENAPATHY
Member(Technical)

Sd/-

B. S. V. PRAKASH KUMAR
Member (Judicial)